

**(2024) 04 TP CK 0008**

**Tripura High Court- Agartala**

**Case No:** Writ Petition (C) No. 108 Of 2024

Arun Das

APPELLANT

Vs

State Of Tripura And 9 Ors.

RESPONDENT

**Date of Decision:** April 1, 2024

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** D. Chakraborty, Kohinoor N. Bhattacharyya, D.C. Roy

**Judgement**

Arindam Lodh, J

Mr. Kohinoor N. Bhattacharyya, learned GA for respondents no.1 to 9 and Mr. D.C. Roy, learned counsel for respondent no.10 have sought for an adjournment to file counter affidavit.

Prayer stands allowed.

List the matter on **10.05.2024**.